

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): TIS HAZARI COURTS DELHI

ORDER

Subject: Coverage under Central Civil Services (Pension) Rules, in place of National Pension System, of those Central Government employees who were recruited against the posts/vacancies advertised/notified for recruitment, on or before 22.12.2003.

In terms of Office Memorandum bearing No.57/05/2021-P&PW(B), dated 03.03.2023 issued by the Additional Secretary to Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of Pension and Pensioner's Welfare, Lok Nayak Bhawan, New Delhi, I am directed by Ld. Principal District & Sessions Judge (HQs), Delhi vide letter No. 72785/Admn.I(S&P)/Pension/2023 dated 26.09.2023 and 76727/Admn.I (S&P)/Pension/2023 dated 09.10.2023, the following Officers/Officials/Ex-Officials are hereby switch over to the Pension Scheme under the Central Civil Services (Pension), Rules 1972 (now 2021) in place of National Pension System (NPS), who were selected against the posts/vacancies which were advertised/notified for recruitment/appointment, prior to the date of notification for National Pension System i.e. 22.12.2003 on the basis of one-time option exercised by them with effect from the date of their appointment as Employees of this Establishment, as per Annexure 'A':-

The NPS Accounts of the officials shall be closed w.e.f. **31st December, 2023.**

As per DoP&PW O.M. No. 57/05/2021-P&PW(B) dated 03.03.2023, the officials shall be required to subscribe to the General Provident Fund w.e.f. 01.01.2024. The account of corpus in their NPS account will be dealt according to the instructions contained in Para 8(i), 8(ii), 8(iii) of the said Office Memorandum.

(AJAY MEHROL) 12/11/23

Senior Accounts Officer/DDO

O/o Principal District & Sessions Judge (HQ)

Tis Hazari Courts, Delhi.

Dated **10 OCT 2023**

No. 77654-77734 /Accounts/2023

Copy for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (HQ), THC/RADC/North/North-West/West/South-West/South/South-East/New Delhi/East/Shahdara/North-East, Delhi/New Delhi.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
4. The Director (Admn.), Delhi Judicial Academy, Dwarka Courts, New Delhi.
5. The Member Secretary, Central Office, DSLSA, RADC, New Delhi.
6. The Officer Incharge, Litigation Branch, Central District, Tis Hazari Courts, Delhi.
7. DDO, Accounts Branch, Central/North/North-West/West/South/South-East/South-West/New Delhi/East/Shahdara/North-East, Delhi/New Delhi for necessary action.
8. The Principal Account Office, A-Block, Vikas Bhawan-1, New Delhi.
9. Deputy Controller of Accounts, PF-I, GPF Cell, Fourth Floor, Vikas Bhawan-II, Upper Bela Road, Civil Lines, Delhi.
10. The concerned Pay & Accounts Offices, Delhi/New Delhi (Through concerned Accounts Branches), Central/North/North-West/West/South/South-East/South-West/New Delhi/East/Shahdara/North-East/Delhi/New Delhi.
11. The Sr. AO (Judl.)/AO(J) Recruitment Cell/Litigation & Vigilance Branches, Tis Hazari Courts, Delhi.
12. PS office of Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
13. Dealing Assistants, Personal Files, Admin-II, Tis Hazari Court, Delhi.
14. Dealing Assistants ACR Cell, Tis Hazari Courts, Delhi.
15. Officials concerned.
16. Website Committee with request to upload the same on website of the District Courts and LAYERS.

Senior Accounts Officer/DDO
O/o Principal District & Sessions Judge (HQ)
Tis Hazari Courts, Delhi.

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ANNEXURE 'A'

LIST OF PERSONAL ASSISTANTS / ACCTS. OFFICER WHO WERE EARLIER APPOINTED AS LDC AND NOW HAVE EXERCISED OPTION FORM AGAINST OFFICE CIRCULAR DATED 05.04.2023 REGARDING COVERAGAE UNDER CCS (PENSION) RULES IN PLACE OF NPS ON BEING RECRUITED AGAINST THE POSTS / VACANCIES ADVERTISED / NOTIFIED FOR RECRUITMENT ON OR BEFORE 22.12.2003

Sl. No.	Name of the Official	D/O W/O S/O	Desig.	Emp. Code	Date of Joining (initial) as LDC	Date of Joining as LDC (as Temporay / Regular)	Remarks	Date of Advertisement	Date of declaration of Result
1	Sh. Sunil Kohli	Sh. W. R. Kohli	Personal Assistant	13810/ 63542363	12.03.2004	12.03.2004		21.07.2001	Apr.-03
2	Ms. Suruchi Kohli / Bhatia	Sh. Subhash Chander Kohli / Manish Bhatia	Personal Assistant	13790/ 67125017	05.03.2004	05.03.2004		21.07.2001	Apr.-03
3	Ms. Anjana Bisht / Ritvik	Sh. N. S. Bisht.	Personal Assistant	13803/ 73394584	10.03.2004	10.03.2004		21.07.2001	Apr.-03
4	Ms. Jyotirmay Gosh Dastidar	Sh. Ashok Kr. Ghosh Dastidar	Personal Assistant	77545597	25.03.2004	25.03.2004		21.07.2001	Apr.-03
5	Ms. Sushma Rauthan / Bisht	Sh. Rajinder Singh Gusain / Sh. Suresh Bisht	Personal Assistant	3560/ 14803133	10.03.2004	10.03.2004		21.07.2001	Apr.-03
6	Ms. Archana Bhareja	Sh. S. C. Batra / Sh. Rajesh Bhareja	Personal Assistant	13785/ 70587561	01.03.2004	01.03.2004		21.07.2001	Apr.-03
7	Sh. Manoj Kumar Lohani	Sh. Madan Chander Lohani	Ex. Personal Assistant	10002523	08.04.2004	08.04.2004	Resigned w.e.f.05.12.2007 to join the Hon'ble High Court as PA.	21.07.2001	Apr.-03



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Sl. No.	Name of the Official	D/O W/O S/O	Desig.	Emp. Code	Date of Joining (initial) as LDC	Date of Joining as LDC (as Temporary / Regular)	Remarks	Date of Advertisement	Date of declaration of Result
8	Ms. Bharti Gulati / Budhiraja	Sh. Harish Gulati / Budhiraja	Personal Assistant	13758/ 63977385	21.05.2004	21.05.2004		21.07.2001	Apr.-03
9	Sh. Inder Singh	Sh. Divan Singh	Asstt. Accts. Officer (adhoc)	13882 / 39816744	09.06.2004	09.06.2004		21.07.2001	Apr.-03
10	Sh. Kamal Kumar	Sh. Kamgopal	Personal Assistant	13859/ 82485899	17.04.2004	17.04.2004		21.07.2001	Apr.-03
11	Ms. Mamta Bahl / Narula	Sh. Naresh Bahl / Sh. Pawan Narula	Personal Assistant	13851	07.04.2004	07.04.2004		21.07.2001	Apr.-03
12	Ms. Poonam Mason	Sh. Jugal Kishore / Sh. Dharmender Kumar	Personal Assistant	13844	05.04.2004	05.04.2004		21.07.2001	Apr.-03
13	Sh. Bajinder Singh	Sh. Sher Singh	Accts. Officer	13896 / 76803280	31.03.2005	31.03.2005		21.07.2001	Apr.-03
14	Sh. Gian Bahadur	Sh. Shyam Lal	Personal Assistant	13970/ 73896462	16.07.2004 (ad-hoc)	14.07.2005		21.07.2001	Apr.-03